

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:310

ANSWERED ON:23.02.2011

ALLOCATION TO CENTRAL INFORMATION COMMISSION

Biswal Shri Hemanand ;Chaudhary Shri Jayant;Deo Shri Kalikesh Narayan Singh;Deora Shri Milind Murl;Joshi Shri Pralhad Venkatesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of the budgetary allocation to the Central Information Commission (CIC) during the last two years and the current year;
- (b) whether the staff for the CIC is inadequate to dispose of the pending number of cases;
- (c) if so, whether the Government proposes to increase the allocation in this regard;
- (d) if so, the details thereof; and
- (e) the number of appeals pending for disposal before CIC as on 31 January, 2011 and the number of cases disposed of during the last two years till 31 January, 2011?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): The Central Information Commission (CIC) was allocated a sum of Rs. 1233 lakh in the year 2008-09 and Rs 1183 lakh in the year 2009-10. BE for CIC in 2010-11 is Rs 1234 lakh.
- (b) to (d): 116 posts are sanctioned in the CIC excluding the information Commissioners. The CIC has sent a proposal for revising the sanctioned strength to 160.
- (e): 15,476 appeals and complaints were pending in the CIC as on 31.01.2011. The CIC disposed of 19,482 appeals/complaints during the year 2009-10 and 20,583 during the period April 2010 – January, 2011.